

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**IA NO.134 OF 2019 IN DFR NO. 10 OF 2019**

**Dated : 24<sup>th</sup> May, 2019**

**In the matter of:**

Himachal Pradesh Power Transmission Corporation Ltd. ...	Appellant(s)
Vs.	
Central Electricity Regulatory Commission & Ors. ...	Respondent(s)

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **16.07.2019.**

**Court Master/PS**

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